

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3142
ANSWERED ON 21ST MARCH, 2017

FOOD PROCESSING UNITS

3142. SHRI NISHIKANT DUBEY:
SHRI RAJU SHETTY:
DR. MAMTAZ SANGHAMITA:
SHRI ASHOK MAHADEORAO NETE:
SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:
SHRI M.I. SHANAVAS:
SHRI P.R. SUNDARAM:
SHRI RAMA KISHORE SINGH:
SHRI Y.S. AVINASH REDDY:
SHRI K. PARASURAMAN:
SHRI CHANDARKANT KHAIRE:
SHRI Y.V. SUBBA REDDY:
SHRI RAJESHBHAI CHUDASAMA:
SHRI HARISHCHANDRA CHAVAN:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether a number of flagship programmes are under implementation to improve storage facilities in the food processing industries;
- (b) if so, the details thereof along with the current status of food processing units/ industries in the country during the last three years and the current year, State-wise;
- (c) the details of financial, technological and logistic support provided and utilised for setting up of food processing units using herbal, horticulture and floriculture produces during the last three years and the current year, State-wise;
- (d) whether the Government has fixed any target for the development of food processing industries mainly to prevent wastage of perishable food items in the country and if so, the details thereof along with the number of food processing units proposed to be set up and funds allocated for the purpose; and
- (e) the number of workers engaged and employment created in the food processing industries during the said period, State-wise?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) to (d): Ministry of Food Processing Industries implemented the Scheme for Technology Upgradation/Establishment/Modernization of Food Processing Industries during 11th Plan. Under this scheme, financial assistance has been provided in the form of Grant-in-aid to eligible entrepreneurs in the country for setting up of new food processing units as well as technological upgradation and expansion of existing food processing units.

This scheme was subsequently subsumed in the Centrally Sponsored Scheme (CSS)-National Mission on Food Processing (NMFP) with effect from 01.04.2012 till 31.03.2015. Thereafter, the said scheme got delinked from Government of India's assistance and it was left to the State Governments to decide on its continuance from their increased resources as per recommendations of 14th Financial Commission.

Details of financially assisted units of food processing units under the Scheme for Technology Upgradation/Establishment/Modernization of Ministry of Food Processing Industries during the last three years and current year, State-wise are at **Annexure-I**.

In order to arrest post-harvest losses of horticulture and non-horticulture produce, and to provide integrated cold chain and preservation infrastructure facilities from the farm gate to the consumer or from the production site to the market, Ministry of Food Processing Industries is implementing the Central Sector Scheme for Integrated Cold Chain and Value Addition Infrastructure. The scheme is primarily private sector driven wherein financial assistance in the form of grant-in-aid upto maximum of Rs. 10 crore per project is provided for setting up the cold chain infrastructure in the country.

(e): Food Processing Industry is one of the major employment intensive segments constituting 13.04% of employment generated in all Registered Factory sector. As per Annual Survey of Industries the total number of persons engaged in registered food processing sector was 17.41 lakh in 2013-14. Unregistered food processing sector supports employment to 47.9 lakh workers as per the NSSO 67th round, 2010-11.

Annexure-I

ANNEXURE REFERRED IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 3142 FOR 21ST MARCH, 2017 REGARDING FOOD PROCESSING UNITS.

Details of financially assisted units of food processing units under the Scheme for Technology Upgradation/Establishment/Modernization of Ministry of Food Processing Industries during the last three years and current year, State-wise.

S. No.	State	2013-14		2014-15		2015-16		2016-17	
		Nos.	Amount [in Cr.]	Nos.	Amount [in Cr.]	Nos.	Amount [in Cr.]	Nos.	Amount [in Cr.]
1	ANDHRA PRADESH	145	29.40	144	25.85	38	7.05	33	6.23
2	ASSAM	10	2.14	2	0.40	4	0.53	1	0.21
3	BIHAR	2	0.27	6	0.72	3	0.59	2	0.19
4	CHANDIGARH	2	0.33	1	0.08	0	0.00	0	0.00
5	CHHATTISGARH	68	8.01	57	6.91	22	2.48	15	1.69
6	DAMAN & DIU	0	0.00	1	0.25	1	0.25	1	0.25
7	DELHI	6	1.18	2	0.50	2	0.50	2	0.34
8	GOA	5	0.93	6	1.05	1	0.07	1	0.19
9	GUJARAT	80	14.31	70	11.75	54	9.86	74	13.36
10	HARYANA	34	5.66	27	5.12	26	5.45	17	3.27
11	HIMACHAL PRADESH	10	2.60	11	2.52	9	2.19	7	1.64
12	JAMMU AND KASHMIR	3	0.55	3	0.48	9	2.22	5	1.26
13	JHARKHAND	2	0.38	5	1.18	3	0.67	3	1.00
14	KARNATAKA	68	8.40	74	10.84	49	7.44	51	8.23
15	KERALA	43	7.40	21	3.55	20	2.93	44	8.13
16	MADHYA PRADESH	30	4.05	23	3.57	17	3.25	12	2.10
17	MAHARASHTRA	171	24.17	144	21.01	100	15.07	60	10.04
18	MANIPUR	36	7.93	0	0.00	0	0.00	0	0.00
19	MEGHALAYA	3	0.72	1	0.38	0	0.00	0	0.00
20	NAGALAND	1	0.08	0	0.00	1	0.13	1	0.13
21	ODISHA	5	0.73	14	2.59	7	1.19	6	1.10
22	PONDICHERRY	1	0.25	0	0.00	0	0.00	0	0.00
23	PUNJAB	83	9.49	42	4.68	27	3.64	28	3.51
24	RAJASTHAN	50	5.45	76	12.42	84	15.64	51	8.50
25	TAMIL NADU	58	9.97	62	11.69	31	6.74	23	4.71
26	UTTAR PRADESH	59	10.58	64	10.96	33	6.31	37	5.81
27	UTTARAKHAND	7	2.25	6	1.56	4	0.96	3	0.84
28	WEST BENGAL	18	3.90	27	4.67	17	4.09	8	1.56
Total		1000	161.13	889	144.73	562	99.25	485	84.29